### Proposal by Andhra Pradesh for inclusion in the list of STs

2778. SHRI C.M. RAMESH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that the State Government of Andhra Pradesh has sent two proposals for inclusion in the list of STs;

(b) if so, the details of when each of the two proposals were received, date-wise;

- (c) the status of each of the proposal, proposal-wise; and
- (d) by when the Ministry is likely to take decision on the above proposals?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Government of Andhra Pradesh has recommended for inclusion of 'Mandula' community and 'Konda Kummari' community in list of Scheduled Tribes of Andhra Pradesh which was received in this Ministry on 24.4.2009 and 16.9.2011 respectively.

(c) and (d) Government of India on 15.6.1999, and further amended on 25.6.2002, has approved modalities for deciding the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the State Government/UT Administration concerned, can be processed further. Thereafter, it has to be concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) for consideration for amendment of legislation. Proposals received from Government of Andhra Pradesh were processed as per above modalities and forwarded to Registrar General of India (RGI) for comments. RGI did not support both the proposals. Comments/ views of RGI were referred to State Government for further justification in July 2010 in respect of 'Mandula' community and in December, 2014 for 'Konda Kummari' community.

## Promotion of talent of ST students

†2779. SHRI RAM VICHAR NETAM: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any scheme has been launched to promote talent of Scheduled Tribe students;

†Original notice of the question was received in Hindi.

(b) if so, the details of the scheme thereof; and

(c) the number of ST students benefited from this scheme in different States and particularly in Chhattisgarh?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) Schemes implemented to promote talent of Scheduled Tribe Students are as under:-

- (i) Scheme of Girls and Boys Hostels for STs
- (ii) Scheme of Ashram Schools in Tribal Sub-Plan Area
- (iii) Pre Matric Scholarship Scheme for ST students
- (iv) Post Matric Scholarship Scheme
- (v) Scheme of Vocational Training in Tribal Areas
- (vi) National Overseas Scholarship
- (vii) Scheme of Top Class Education for ST students
- (viii) Rajiv Gandhi National Fellowship Scheme for ST students
- (ix) Scheme of Strengthening Education among ST Girls in Low Literacy Districts
- (x) Grants under Article 275(1) for Ekalavya Model Residential Schools (EMRS)
- (b) Details of above schemes are given in Statement-I (See below).

(c) Details of Number of Scheduled Tribe Students benefited from scholarship schemes are given in Statement-II (*See* below). Details of Number of educational institutions State-wise including Chhattisgarh are given in Statement-III.

### Statement-I

## Details of schemes implemented to promote ST students

(i) Scheme of Girls and Boys Hostels for STs: Under the scheme, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels. The scheme has been revised with effect from the financial year 2008-09 (*w.e.f.* 1.4.2008). Under the

revised scheme, State Governments are eligible for 100% Central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas (identified by Ministry of Home Affairs from time to time). The funding pattern for the other Boys' Hostel to State Governments is on 50:50 basis. In case of UTs, the Central Government bears the entire cost of construction of both Boys' and Girls' hostels. Hostels for Vocational Training Centres (VTCs) for ST Girls and Boys are funded on the same criteria as other hostels. Members of Parliament could also provide funds as a substitute of State share from their MPLAD scheme for this purpose. Maintenance of the hostel is the responsibility of the concerned States/UTs. The hostels may be for middle, secondary, college or university level education.

- (ii) Scheme of Ashram Schools in Tribal Sub-Plan Area: The objective of the scheme is to provide residential schools for STs in an environment conducive to learning to increase the literacy rate among the tribal students and to bring them at par with other population of the country. The scheme has been revised with effect from the financial year 2008-09. Under the revised scheme, State Governments are eligible for 100% Central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas (identified by Ministry of Home Affairs from time to time). The funding pattern for the other Boys' Ashram Schools is on 50:50 basis, while cent per cent assistance is given to UTs for construction of both Girls and Boys' Ashram Schools. The scheme covers primary, middle, secondary and senior secondary level of education.
- (iii) Pre-Matric Scholarship Scheme for ST students: This scholarship is given to scheduled tribes students studying in class IX and X. This Scheme covers all ST students whose parent's annual income is below ₹ 2 Lacs. Scholarship of ₹ 150 per month for day scholars and ₹ 350 per month for hostellers are given for a period of 10 months in a year.
- (iv) Post Matric Scholarship Scheme: This scheme is open to all ST students and is given to enable them to pursue higher studies at Post Matriculation level including technical and professional studies. This Scheme covers all ST students whose parents annual income is below ₹ 2,50,000/-. Compulsory fees charged by the educational institutions are reimbursed and scholarship amount of ₹ 230 per month to ₹ 1200 per month are given depending on the courses of study.

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- (v) Scheme of Vocational Training in Tribal Areas: The main aim of the Scheme is to develop the skills of the ST youth for a variety of jobs as well as self-employment and to improve their socio-economic condition by enhancing their income. The scheme covers all the States and Union Territories. It is not an area-specific scheme, the condition being that free vocational training facilities are extended only to tribal youth 100% grants under the scheme are provided to the States, Union Territories and other Associations implementing the Scheme. Each Vocational Training Centre (VTC) under the scheme may cater to five vocational courses in traditional skills depending upon the employment potential of the area. Keeping in view the limited potential of even skilled persons in interior areas, each ST boy/girl in trained in two trades in his/her choice, the course in each trade being for duration of three months. Each trainee is to be attached at the end of six months to a master craftsman in a semi-urban/urban area for a period of six months, to learn his/her skills by practical experience. The scheme has been revised with effect from 1.4.2009 to provide enhanced financial norms and to ensure linkages of vocational courses with recognized certificate/diploma through affiliation/accreditation of courses and institutions under Modular Employable Skills and Craftsman Training Scheme by National Council of Vocational Training of Ministry of Labour and Employment.
- (vi) National Overseas Scholarship: This scheme provides financial assistance to selected students to pursue Post Graduation, Ph.D and Post Doctoral study abroad. There are 17 awards for scheduled tribe students and 3 awards for students belonging to Particularly Vulnerable Tribal Groups. The selected students are given tuition and other educational fees charged by the foreign universities, maintenance and other grants along with travel expenses. This fellowship is given to the students whose total annual income along with the income of the parents doesn't exceed ₹ 6 Lacs.
- (vii) Scheme of Top Class Education for ST students: This scholarship is given to ST students for pursuing studies and degree at Post Graduate level in any of the 158 identified institutions of excellence such as IITs, NIITs, ITMs etc. Scholarships are given every year to meritorious students whose family income doesn't exceed ₹ 4.5 Lacs per year. Scholarship amount includes tuition fees, living expenses and allowances for books and computer etc.

- (viii) **Rajiv Gandhi National Fellowship Scheme for ST students:** Under this scheme 750 fellowships are provided to the ST students each year for pursuing higher studies in India for M.Phil and Ph.D. Fellowship amount is as per UGC norms for a period of 2 to 5 years.
- (ix) Scheme of Strengthening Education among ST Girls in Low Literacy **Districts:** This scheme is being implemented in 54 identified low literacy Districts where the ST population is 25% or more, and ST female literacy rate is below 35%, or its fractions, as per 2001 census. Any other tribal block in a district, other than aforesaid 54 identified districts, which fulfil the same criteria for tribal population and ST female literacy rate, are also covered. The areas inhabited by Particularly Vulnerable Tribal Groups (PTGs) and naxalite affected areas are given priority. The scheme aims to bridge the gap in literacy levels between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks, more particularly in naxal affected areas and in areas inhabited by PVTGs, and reducing drop-outs at the elementary level by creating the required ambience for education. The scheme is implemented through Voluntary Organizations (VOs)/Non-Governmental Organizations (NGOs) and autonomous society/institutions of State Government/Union Territory Administration. Ministry provides 100% assistance for running and maintenance of educational complexes for ST girls which include free education, boarding and lodging, books, uniforms, medical help, coaching, incentives to girls, periodical awards, etc. It meets the requirement of primary level students as well as middle/secondary level students and provides residential facility to ST girl students to ensure their retention in schools. Besides formal education, the revised scheme also takes care of skill upgradation of ST girls in various vocations.
- (x) Grants under Article 275(1) for Ekalavya Model Residential Schools (EMRS): Objective of EMRS is to provide quality middle and high level education to ST students in remote areas. EMRS are setup in States/UTs with grants under Article 275(1) of the Constitution of India.

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# Statement-II

(A) State-wise number of beneficiaries under the Scheme of Pre-matric scholarships for ST students studying in classes IX & X during the years 2013-14 to 2016-17

S1. 1	No. Name of the State/UT	Number of Beneficiaries	Number of Beneficiaries	Number of Beneficiaries
		2013-14	2014-15	2015-16
1	2	3	4	5
1.	Andhra Pradesh	0	75812	79602
2.	Arunachal Pradesh	29143	0	0
3.	Assam	12255	0	0
4.	Bihar	0	40700	37095
5.	Chhattisgarh	0	228626	225705
6.	Goa	1728	0	0
7.	Gujarat	265168	200000	138465
8.	Himachal Pradesh	2124	3996	5798
9.	Jammu and Kashmir	0	0	37813
10.	Jharkhand	0	93533	0
11.	Karnataka	84680	0	0
12.	Kerala	0	0	30010
13.	Madhya Pradesh	0	0	364167
14.	Maharashtra	0	0	0
15.	Manipur	27112	40126	0
16.	Meghalaya	10707	0	0
17.	Mizoram	3283	0	0
18.	Nagaland	0	0	42048
19.	Odisha	221709	203301	221243
20.	Rajasthan	1267802	187508	0
21.	Sikkim	0	408	0
22.	Tamil Nadu	0	0	15750

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1	2	3	4	5
23.	Telangana	0	105672	0
24.	Tripura	65690	44598	53516
26.	Uttarakhand	12255	9869	10856
27.	West Bengal	119856	0	0
	Grand Total	2123512	1234149	1262068

Note : No release made for academic year 2016-17 yet.

(B) State-wise number of beneficiaries covered under the scheme of Post Matric Scholarship for ST students during the years 2013-14 to 2016-17

S1. No.	Name of	2013-14	2014-15	2015-16	
	State/UT	No. of	No. of	No. of	
		beneficiaries	beneficiaries	beneficiaries	
1	2	3	4	5	
1. A	Andhra Pradesh	229360	82091	49239	
2. A	Arunachal Pradesh	630	630	N.A.	
3. A	Assam	102800	102800	116693	
4. E	Bihar	6463	6463	N.A.	
5. C	Chhattisgarh	106231	139447	148660	
6. C	Goa	1332	1332	4270	
7. C	Gujarat	218570	218570	163989	
8. F	Iimachal Pradesh	5189	5189	8079	
9. J	ammu and Kashmir	18700	21000	21000	
10. J	harkhand	72878	81768	N.A.	
11. K	Karnataka	132376	134988	140891	
12. K	Kerala	12705	13225	N.A.	
13. N	Aadhya Pradesh	192437	188145	197176	
14. N	/Iaharashtra	178146	175000	175000	
15. N	/Ianipur	53965	57828	66928	
16. N	leghalaya	79011	79011	74608	
17. N	Aizoram	56873	62410	57330	
18. N	Vagaland	39867	40133	45140	

1	2	3	4	5
19.	Odisha	89115	130960	165100
20.	Rajasthan	288020	246249	275669
21.	Sikkim	2643	2705	3053
22.	Tamil Nadu	11092	11092	20060
23.	Telangana	N.A.	171329	171329
24.	Tripura	24270	22261	28374
25.	Uttar Pradesh	7500	7500	N.A.
26.	Uttarakhand	24812	25269	27796
27.	West Bengal	79230	79230	73357
28.	Andaman and Nicobar Islands	28	148	N.A.
29.	Daman and Diu	320	320	N.A.
	Total	2034563	2107093	2033741

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Note : No release made for academic year 2016-17 yet.

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(C) Details of beneficiaries under the Scheme of 'National Overseas Scholarship' for ST Candidates from 2013-14 to 2016-17

Sl. No.	Year	No. of Selected candidates
1.	2013-14	9
2.	2014-15	21
3.	2015-16	Selection under process
4.	2016-17	
( <i>d</i> ) <i>De</i>	tails of benefica	es under the scheme of Top 'Class Education' during 2013-14 to 2016-17.

2013-14	2014-15	2015-16	2016-17
Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
521	688	1017	166

(E) Detail of Beneficiaries under the scheme of 'Rajiv Gandhi National Fellowship' (RGNF) during 2013-14 to 2016-17.

2013-14	2014-15	2015-16	2016-17
Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
3335	3335	1408	842

Note: Since above mentioned schemes are Central Sector Schemes, hence, State-wise details not maintained.

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# Statement-III

(A) State-wise number of seats in Hostels sanctioned under the scheme of Hostels for ST Girls and Boys from 2013-14 to 2016-17

S1. N	No. Name of State/UT	2013-14 Seat	2014-15 Seat	2015-16 Seat
1.	Arunachal Pradesh	0.00	0.00	340
2.	Chhattisgarh	0.00	0.00	1300
3.	Kerala	280	400	0
4.	Mizoram	440	0.00	0
5.	Nagaland	500	0.00	9500
6.	Rajasthan	850	0.00	1600
7.	Tripura	750	0.00	0
	Total	2820	400	12740

Note : No release has been made for 2016-17 yet.

(B) State-wise number of seats in Ashram Schools sanctioned under the scheme of establishment of Ashram Schools in Tribal Sub-Plan Areas from 2013-14 to 2016-17

S1. N	No. Name of State/UT	2013-14
		Seat
1.	Assam	640
2.	Maharashtra	3700
3.	Odisha	4500
4.	Sikkim	420
5.	Tripura	1000
	Total	10260

Note : No sanction made in 2014-15, 2015-16 and 2016-17

(C) State-wise number of beneficiaries under the scheme of Vocational Training in Tribal Areas during 2013-14 to 2016-17

S1. 1	No. Name of State/UT	2013-14	2014-15	2015-16
_		Beneficiary	Beneficiary	Beneficiary
1.	Assam	2000	1000	3000
2.	Gujarat	0	0	4898
	Total	2000	1000	7898

Note : No release has been made for 2016-17 yet.

(D) State-wise number of beneficiaries covered in the Strengthening Education among Scheduled Tribe Girls in low literacy districts.

S1. N	No. Name of State/UT	2013-14 Beneficiary	2014-15 Beneficiary	2015-16 Beneficiary
1.	Andhra Pradesh	0	3898	14702
2.	Arunachal Pradesh	100	100	0
3.	Chhattisgarh	192	192	0
4.	Gujarat	9036	10999	7742
5.	Jharkhand	0	150	100
6.	Madhya Pradesh	4148	2661	512
7.	Maharashtra	440	200	0
8.	Odisha	5974	1236	9601
9.	Rajasthan	438	1392	0
10.	Telangana	0	3129	3459
	Total	20328	23957	36116

Note : No release has been made for 2016-17 yet.

(E) State-wise number of Ekalavya Model Residential Schools (EMRS) established under Grants under Article 275(1)

S1. 1	No. State	No. of EMRSs
1.	Andhra Pradesh	14
2.	Arunachal Pradesh	04
3.	Assam	03
4.	Bihar	02
5.	Chhattisgarh	16
6.	Goa	01
7.	Gujarat	23
8.	Himachal Pradesh	01
9.	Jammu and Kashmir	02
10.	Jharkhand	15
11.	Karnataka	19
12.	Kerala	02

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14.	Maharashtra		14
15.	Manipur		03
16.	Mizoram		06
17.	Nagaland		05
18.	Odisha		22
19.	Rajasthan		17
20.	Sikkim		03
21.	Tamil Nadu		02
22.	Telangana		09
23.	Tripura		04
24.	Uttar Pradesh		03
25.	Uttarakhand		01
26.	West Bengal		07
	Total		227

## Residential vocational school for tribal girls

2780. SHRI ANUBHAV MOHANTY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government is proposing to start Residential Vocational Schools for the tribal girls under the 'Beti Bachao Beti Padao' Scheme;

(b) if so, the detailed list of places where such schools are to be opened; and

(c) the details of courses that Government proposes to start in these vocational schools?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) to (c) No Sir, there is no such proposal to start Residential Vocational School for the tribal girls under the "Beti Bachao Beti Padao' Scheme. However, details of schemes implemented by the Ministry for educational development of ST Children including ST girls are given in Statement.